THE MINISTER OF STATE FOR HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR): (a) No amount was spent by the Government during the last three months on the propagation of the slogan 'we are two and ours two'.

(b) Does not arise.

113

ANTI-MALARIA CAMPAIGN IN RAJASTHAN

1288. SHRI M. K. MOHTA: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state.

- (a) whether it is fact that delay and short supply of insecticides and anti-maleria drugs by the Centre has not only given a set back to the anti-malaria campaign in Rajashtan but have also accentuated the spread of disease:
- (b) if so, the Central assistance given by Government to the State of Rajasthan during the current year as against the allocation: and
- (c) the reasons for the delay and short supply of anti-malaria diugs to the Govern ment of Rajashtan ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) No. During the current year there has neither been any set back not accentuation of the scprcad of the disease in Rajasthan. There was no delay or short supply of the insecticides and the antimalaria durgs to Rajasthan State during the current year.

- (b) The Government of India have allocated a sum of Rs. 69 lakhs to Rajasthan towards the operational cost of the N.M.E.P. during 1969-70. In addition, material and equipment worth R. 68* 05 lakhs has been allotted to the State. Sanction for payment of cash assistance will be issued towards the end of the financial year.
 - (c) Does not arise.

TAKING OVER OF ASSAM OIL COMPANY AND FOREIGN INTEREST IN OLL INDIA LTD.

1389. SHRI G.BARBORA: Will the Minister of PETROLEUM AND CHE-MICALS AND MINES AND METALS be pleased to state whether Government

propose to take over the foveign-oWncd Assam Oi) Company and also the remaining 50 per cent foreign interests in the Oil India Limited in view of the Industrial Policy Resolutions of 1948 and 1956 which placed 'Mineral Oil' as Schedule 'A' industry, the control of which was sought to be retained by the Government of India?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHA-VAN): There is no proposal, at present, to take over .Assam Oil Company or The Burmah Oil Company's share holding in Oil India Limited. The continuance of Assam Oil Company, which was in existence before 1948 and the establishment of the Oil India Limited, as a 50:50 partnership with the Burmah Oil Company, is consistent with the policies enunciated in the two industrial Policy Resolutions quoted.

ADMISSION IN MEDICAL COLLECES

1290. SHRI HAM1D ALI SCHAM-NAD: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT by pleased to state:

- (a) whether there is any Medical College in India where students are admitted on the basis of capitation fee;
 - (b) if so, the number of thereof; and
- (c) what steps Government have taken against the authorities of these colleges ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY):(a) Yes, Sir.

- (b) Eight Medical Colleges run by private agencies charge capitation fees.
- (c) The State Governments have been advised to discourage the opening of private medical colleges depending for their existence on high capitation lees and/or high tuition fees.

PETITION FROM BURMA REPATRIATES

- 1291. SHRI S. A. KHAJA MOHI-DEEN: Will the PRIME MINISTER be pleased to state:
- (a) whether Government have recently received any petition from the Indian